

**GAUHATI HIGH COURT**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Principal seat** of the Gauhati High Court, Guwahati.w.e.f. **01.01.2016 to 31.12.2016****Court working days- 218**

| SL. No. | Category of Cases                         | Category of Benches | Pending as on 01.01.2016 | Institution | Disposal | Pending as on 31.12.2016 |
|---------|---|---------------------|--------------------------|-------------|----------|--------------------------|
| 1       | <b>Bail Application</b>                   | S/B                 | 730                      | 4205        | 4322     | 613                      |
| 2       | <b>Criminal Miscellaneous Application</b> | S/B                 | 1221                     | 663         | 722      | 1162                     |
|         |   | D/B                 | -                        | 29          | 24       | 05                       |
| 3       | <b>Civil Miscellaneous Application</b>    | S/B                 | 16855                    | 5886        | 4751     | 17990                    |
|         |   | D/B                 | 04                       | 157         | 129      | 32                       |
| 4       | Criminal Appeal                           | S/B                 | 1143                     | 284         | 93       | 1334                     |
|         |   | D/B                 | 578                      | 178         | 280      | 476                      |
| 5       | Criminal Revision Petition                | S/B                 | 1701                     | 448         | 294      | 1855                     |
|         |   | D/B                 | 03                       | -           | 01       | 02                       |
| 6       | Criminal Petition                         | S/B                 | 1158                     | 1026        | 627      | 1557                     |
|         |   | D/B                 | -                        | 14          | 11       | 03                       |
| 7       | Criminal Reference                        | S/B                 | -                        | -           | -        | -                        |
|         |   | D/B                 | 01                       | 01          | 01       | 01                       |
| 8       | Criminal Death Reference                  | S/B                 | -                        | -           | -        | -                        |
|         |   | D/B                 | -                        | 01          | -        | 01                       |
| 9       | Transfer Petition Criminal                | S/B                 | 57                       | 23          | 21       | 59                       |
|         |   | D/B                 | -                        | -           | -        | -                        |
| 10      | Writ Petition Criminal                    | S/B,D/B             | 19                       | 19          | 17       | 21                       |
| 11      | Arbitration Petition/Appeal               | S/B                 | 120                      | 54          | 36       | 138                      |
|         |   | D/B                 | 02                       | -           | -        | 02                       |
| 12      | Company Petition/App./App.                | S/B                 | 36                       | 25          | 16       | 45                       |
|         |   | D/B                 | 16                       | 05          | -        | 21                       |
| 13      | Cross Objection                           | S/B                 | 25                       | 15          | 03       | 37                       |
|         |   | D/B                 | 04                       | -           | -        | 04                       |
| 14      | Contempt Case (Civil)/App.                | S/B                 | 800                      | 649         | 353      | 1096                     |
|         |   | D/B                 | 76                       | 42          | 73       | 45                       |
| 15      | Central Excise Appeal                     | S/B                 | -                        | -           | -        | -                        |
|         |   | D/B                 | -                        | 12          | 08       | 04                       |
| 16      | Civil Revision Petition & (I/O)           | S/B                 | 909                      | 631         | 476      | 1064                     |
|         |   | D/B                 | -                        | -           | -        | -                        |
|         |   | D/B                 | -                        | -           | -        | -                        |
| 18      | First Appeal against Order                | S/B                 | 80                       | 46          | 21       | 105                      |
|         |   | D/B                 | -                        | -           | -        | -                        |
| 19      | Guardian Appeal                           | D/B                 | -                        | -           | -        | -                        |
| 20      | Intestate Case                            | S/B                 | 34                       | 09          | 08       | 35                       |
| 21      | LPA                                       | D/B                 | -                        | -           | -        | -                        |
| 22      | L.A.Ref.                                  | S/B                 | -                        | -           | -        | -                        |
|         |   | D/B                 | -                        | -           | -        | -                        |

| SL. No.      | Category of Cases           | Category of Benches | Pending as on 01.01.2016 | Institution  | Disposal     | Pending as on 31.12.2016 |
|--------------|-----------------------------|---------------------|--------------------------|--------------|--------------|--------------------------|
| 23           | Land Acquisition Appeal     | S/B                 | 53                       | 08           | 01           | 60                       |
|              |                             | D/B                 | 01                       | -            | -            | 01                       |
| 24           | Miscellaneous First Appeal  | S/B                 | 650                      | 114          | 95           | 669                      |
|              |                             | D/B                 | -                        | -            | -            | -                        |
| 25           | Matrimonial Appeal          | D/B                 | 66                       | 34           | 27           | 73                       |
| 26           | Motor Accident Claim Appeal | S/B                 | 1007                     | 396          | 136          | 1267                     |
|              |                             | D/B                 | -                        | -            | -            | -                        |
| 27           | Public Interest Litigation  | D/B                 | 152                      | 81           | 90           | 143                      |
| 28           | Regular First Appeal        | S/B                 | 312                      | 90           | 27           | 375                      |
|              |                             | D/B                 | -                        | -            | -            | -                        |
| 29           | Regular Second Appeal       | S/B                 | 1285                     | 300          | 154          | 1431                     |
|              |                             | D/B                 | 02                       | -            | -            | 02                       |
| 30           | Review Petition             | S/B                 | 170                      | 146          | 108          | 208                      |
|              |                             | D/B                 | 42                       | 38           | 71           | 09                       |
| 31           | Second Appeal against Order | S/B                 | 37                       | 13           | 03           | 47                       |
|              |                             | D/B                 | -                        | -            | -            | -                        |
| 32           | Testamentary Case           | S/B                 | 41                       | 11           | 03           | 49                       |
|              |                             | D/B                 | -                        | -            | -            | -                        |
| 33           | Income Tax Appeal           | S/B                 | 01                       | 01           | 02           | -                        |
|              |                             | D/B                 | 13                       | 150          | 152          | 11                       |
| 34           | Transfer Petition Civil     | S/B                 | 115                      | 81           | 66           | 130                      |
|              |                             | D/B                 | -                        | -            | -            | -                        |
| 35           | Revn.Pet.                   | S/B,D/B             | 09                       | 16           | 04           | 21                       |
| 36           | Supreme Court Appeal        | D/B                 | -                        | -            | -            | -                        |
| 37           | Election Petition           | S/B&D/B             | 01                       | 03           | 01           | 03                       |
| 38           | Writ Appeal                 | D/B                 | 461                      | 438          | 470          | 429                      |
| 39           | Writ Petition Civil         | S/B&D/B             | 13150                    | 8061         | 6272         | 14939                    |
| <b>TOTAL</b> |                             |                     | <b>43140</b>             | <b>24403</b> | <b>19969</b> | <b>47574</b>             |

**N.B.-** The Statement has been prepared on the basis of the report submitted by concerned Judicial Sections.

**GAUHATI HIGH COURT**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Kohima Bench** of the Gauhati High Court w.e.f.**01.01.2016 to 31.12.2016**

| SL. No. | Category of Cases         | Pending as on 01.01.2016 | Institution | Disposal   | Pending as on 31.12.2016 |
|---------|---------------------------|--------------------------|-------------|------------|--------------------------|
| 1       | Arbitration Petn./Appln.  | -                        | -           | -          | -                        |
| 2       | C.E.Appl                  | -                        | -           | -          | -                        |
| 3       | <b>Civil Misc.Appln</b>   | 68                       | 167         | 169        | 66                       |
| 4       | Cont.Case (Civil)         | 20                       | 19          | 14         | 25                       |
| 5       | Comp. Petn.               |                          |             |            |                          |
| 6       | Cross Objection           | 01                       | 01          | 01         | 01                       |
| 7       | Civil Ref.                | 01                       |             |            | 01                       |
| 8       | Civil Revn.Petn.          | 13                       | 10          | 09         | 14                       |
| 9       | Election Petn.            | 01                       |             |            | 01                       |
| 10      | First Appl. Against order | 03                       | 14          | 4          | 13                       |
| 11      | Guardian Appl.            | -                        | -           | -          | -                        |
| 12      | Intestate Case            | -                        | -           | -          | -                        |
| 13      | LPA                       | -                        | -           | -          | -                        |
| 14      | L.A.Ref.                  | -                        | -           | -          | -                        |
| 15      | L.A.App.                  | -                        | -           | -          | -                        |
| 16      | Misc.First Appl.          | -                        | 04          | 03         | 01                       |
| 17      | Mat.Appeal                | 01                       | -           | -          | 01                       |
| 18      | M.A.C.                    | 15                       | 13          | 15         | 13                       |
| 19      | PIL                       | 16                       | 17          | 05         | 28                       |
| 20      | Regular First Appl.       | 12                       | 03          | 11         | 04                       |
| 21      | Regular Second Appl.      | -                        | -           | -          | -                        |
| 22      | Review Petn.              | 06                       | 09          | 07         | 08                       |
| 23      | Second Appl.against order | -                        | -           | -          | -                        |
| 24      | Test Case                 | -                        | -           | -          | -                        |
| 25      | Tax Case                  | -                        | -           | -          | -                        |
| 26      | Transfer Petition(Civil)  | -                        | -           | -          | -                        |
| 27      | Writ Appeal               | 47                       | 12          | 22         | 37                       |
| 28      | Writ Petn.(Civil)         | 217                      | 259         | 234        | 242                      |
| 29      | <b>Bail Appln.</b>        | -                        | 26          | 26         | -                        |
| 30      | Cont.Case (Crl)           | 02                       | -           | -          | 02                       |
| 31      | Crl.Appl.                 | 10                       | 02          | 02         | 10                       |
| 32      | Crl.Rev.Petn.             | 07                       | 17          | 18         | 06                       |
| 33      | Crl.Pet.                  | 03                       | 05          | 03         | 05                       |
| 34      | Crl.Ref.                  | -                        | -           | -          | -                        |
| 35      | Crl.(D) Ref.              | -                        | -           | -          | -                        |
| 36      | <b>Crl.Misc.Appl.</b>     | 06                       | 12          | 06         | 12                       |
| 37      | Transfer Petition(Crl)    | -                        | -           | -          | -                        |
| 38      | Writ Petn.(Crl)           | 05                       | 24          | 24         | 05                       |
|         | <b>TOTAL</b>              | <b>454</b>               | <b>614</b>  | <b>573</b> | <b>495</b>               |

**GAUHATI HIGH COURT**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Aizawl Bench** of the Gauhati High Court  
w.e.f. **01.01.2016 to 31.12.2016**

| <b>SL. No.</b> | <b>Category of Cases</b>  | <b>Pending as on 01.01.2016</b> | <b>Institution</b> | <b>Disposal</b> | <b>Pending as on 31.12.2016</b> |
|----------------|---------------------------|---------------------------------|--------------------|-----------------|---------------------------------|
| 1              | Arbitration Petn./Appln.  | 01                              | 01                 | 01              | 1                               |
| 2              | C.E.Appl                  | -                               | -                  | -               | -                               |
| 3              | <b>Civil Misc.Cases</b>   | 58                              | 105                | 118             | 45                              |
| 4              | Cont.Case                 | 26                              | 34                 | 34              | 26                              |
| 5              | Comp. Petn.               | -                               | 09                 | 09              | -                               |
| 6              | Cross Objection           | 05                              | 03                 | 03              | 05                              |
| 7              | Civil Ref.                | -                               | -                  | -               | -                               |
| 8              | Civil Revn.Petn.          | 06                              | 14                 | 17              | 03                              |
| 9              | Election Petn.            | -                               | -                  | -               | -                               |
| 10             | First Appl. against order | -                               | 03                 | 02              | 01                              |
| 11             | Guardian Appl.            | -                               | -                  | -               | -                               |
| 12             | Intestate Case            | -                               | -                  | -               | -                               |
| 13             | LPA                       | -                               | -                  | -               | -                               |
| 14             | L.A.Ref.                  | -                               | -                  | -               | -                               |
| 15             | <b>L.A.App.</b>           | -                               | 01                 | -               | 01                              |
| 16             | Misc.First Appl.          | -                               | -                  | -               | -                               |
| 17             | Mat.Case                  | -                               | -                  | -               | -                               |
| 18             | M.A.C.                    | 17                              | 7                  | 16              | 08                              |
| 19             | PIL                       | 05                              | 13                 | 11              | 07                              |
| 20             | Regular First Appl.       | 102                             | 24                 | 37              | 89                              |
| 21             | Regular Second Appl.      | 26                              | 07                 | 12              | 21                              |
| 22             | Review Petn.              | 04                              | 04                 | 05              | 03                              |
| 23             | Second Appl.against order | -                               | -                  | -               | -                               |
| 24             | Test Case                 | -                               | -                  | -               | -                               |
| 25             | Tax Case                  | -                               | -                  | -               | -                               |
| 26             | Transfer Petition (Civil) | -                               | -                  | -               | -                               |
| 27             | Writ Appeal               | 07                              | 04                 | 03              | 08                              |
| 28             | Writ Petn.(Civil)         | 133                             | 197                | 161             | 169                             |
| 29             | <b>Bail Appln.</b>        | -                               | 20                 | 20              | -                               |
| 30             | Cont.Case(Crl)            | -                               | 06                 | 6               | -                               |
| 31             | Crl.App.                  | 33                              | 17                 | 27              | 23                              |
| 32             | Crl.Rev.Petn.             | 04                              | -                  | -               | 04                              |
| 33             | Crl.Pet.                  | 01                              | -                  | 1               | -                               |
| 34             | Crl.Ref.                  | -                               | -                  | -               | -                               |
| 35             | Crl.(D) Ref.              | -                               | -                  | -               | -                               |
| 36             | <b>Crl.Misc.Appl.</b>     | 02                              | 09                 | 05              | 06                              |
| 37             | Transfer Petition (Crl)   | -                               | 02                 | 02              | -                               |
| 38             | Writ Petn.(Crl)           | 02                              | 02                 | 03              | 01                              |
|                | <b>TOTAL</b>              | <b>432</b>                      | <b>482</b>         | <b>493</b>      | <b>421</b>                      |

**GAUHATI HIGH COURT**

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Statement showing the category wise & Bench wise number of cases of institution, disposal and pendency in respect of the **Itanagar Bench** of the Gauhati High Court w.e.f.**01.01.2016 to 31.12.2016**

| SL. No. | Category of Cases         | Pending as on 01.01.2016 | Institution | Disposal    | Pending as on 31.12.2016 |
|---------|---------------------------|--------------------------|-------------|-------------|--------------------------|
| 1       | Arbitration Petn./Appln.  | 02                       | 01          | 02          | 01                       |
| 2       | C.E.Appl                  | -                        | -           | -           | -                        |
| 3       | <b>Civil Misc.Appln.</b>  | 55                       | 08          | 29          | 34                       |
| 4       | Cont.Case(Civil)          | 34                       | 44          | 37          | 41                       |
| 5       | Comp. Petn.               | -                        | -           | -           | -                        |
| 6       | Cross Objection           | 01                       | -           | -           | 01                       |
| 7       | Civil Ref.                | 01                       | -           | -           | 01                       |
| 8       | Civil Revn.Petn.          | 53                       | 53          | 32          | 74                       |
| 9       | Election Petn.            | 03                       | -           | 02          | 01                       |
| 10      | First Appl. against order | 17                       | 03          | 04          | 16                       |
| 11      | Guardian Appl.            | -                        | -           | -           | -                        |
| 12      | Intest Case               | 01                       | -           | 01          | -                        |
| 13      | LPA                       | -                        | -           | -           | -                        |
| 14      | L.A.Ref.                  | -                        | -           | -           | -                        |
| 15      | L.A.App.                  | -                        | -           | -           | -                        |
| 16      | Misc.First Appl.          | 06                       | 03          | <b>02</b>   | 05                       |
| 17      | Mat.Case                  | -                        | -           | -           | -                        |
| 18      | M.A.C.                    | 03                       | 4           | 3           | 04                       |
| 19      | PIL                       | 17                       | 32          | 15          | 34                       |
| 20      | Regular First Appl.       | 10                       | 11          | 06          | 15                       |
| 21      | Regular Second Appl.      | -                        | -           | -           | -                        |
| 22      | Review Petn.              | 04                       | 18          | 8           | 14                       |
| 23      | Second Appl.against order | -                        | -           | -           | -                        |
| 24      | Test Case                 | -                        | -           | -           | -                        |
| 25      | Tax Case                  | -                        | -           | -           | -                        |
| 26      | Transfer Petition(Civil)  | 01                       | 09          | 09          | 01                       |
| 27      | Writ Appeal               | 15                       | 24          | 24          | 15                       |
| 28      | Writ Petn.(Civil)         | 540                      | 670         | 590         | 620                      |
| 29      | <b>Bail Appln.</b>        | 09                       | 238         | 235         | 12                       |
| 30      | Cont.Case(Crl)            | -                        | -           | -           | -                        |
| 31      | Crl.App.                  | 11                       | 10          | 05          | 16                       |
| 32      | Crl.Rev.Petn.             | 13                       | 32          | 29          | 16                       |
| 33      | Crl.Pet.                  | 26                       | 70          | 73          | 23                       |
| 34      | Crl.Ref.                  | -                        | -           | -           | -                        |
| 35      | Crl.(D) Ref.              | -                        | -           | -           | -                        |
| 36      | <b>Crl.Misc.Appl.</b>     | 03                       | 02          | 05          | -                        |
| 37      | Transfer Petition(Crl)    | 01                       | 08          | 02          | 07                       |
| 38      | Writ Petn.(Crl)           | 07                       | 02          | 03          | 06                       |
| 39      | Crl.L.p                   | -                        | 01          | -           | 01                       |
|         | <b>TOTAL</b>              | <b>833</b>               | <b>1243</b> | <b>1116</b> | <b>958</b>               |